

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.10/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> December 2017, 10.30 A.M**

Name of the Company		Acme Consultants Pvt. Ltd. & Anr.-Versus-Premium Agro Exports Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Mayuri Agarwal, Adv  
Mr. D. R. Sharma, Adv } for respondents 1, 4 and 6  
Mr. Bajrang Mawat, Adv }  
21/12/17

1. Mr. Aditya Kanodia, Adv  
Mr. S. Sarkar, Adv  
Mr. A. Das, Adv } for R 13

21/12/17

MR. REETOBROO MITRA, Adv  
MR. SAUNAK MITRA, Adv  
MR. ARITRA BASU, Adv  
MR. SANJIV KUMAR TRIVEDI, Adv } for petitioners  
21/12/17

P.T.O.

JAHANGIR HAJI KASHMIRI  
HOKKOK BAHADUR  
KOTLA

**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 1, 4, 6 and 16 is present.

List it on 23/02/2018 for hearing.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)